

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NOS.310-311 OF 2025

BHAGAWANT NARAYAN NAIK APPELLANT(S)

VERSUS

RITESH R. MAHAJAN & ANR. RESPONDENT(S)

O R D E R

In view of paragraph Nos.26(e) and 26(f) of the reply dated 06.06.2024, filed by the Resolution Professional to IA No.417/2024 before the National Company Law Tribunal, we do not find any good ground and reason to interfere with the impugned judgment; hence, the appeals are dismissed.

In other words, the right to operate the conveyor belt systems and to maintain the same will be treated as an asset and right of the Corporate Debtor in the proceedings pending under the Insolvency and Bankruptcy Code, 2016.

Pending application(s), if any, shall stand disposed of.

.....CJI.
(SANJIV KHANNA)

.....J.
(SANJAY KUMAR)

.....J.
(K.V. VISWANATHAN)

NEW DELHI;
JANUARY 16, 2025.

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NOS.310-311 OF 2025

BHAGAWANT NARAYAN NAIK APPELLANT(S)

VERSUS

RITESH R. MAHAJAN & ANR. RESPONDENT(S)

(FOR ADMISSION, IA No. 9241/2025 - EXEMPTION FROM FILING O.T., IA No. 9236/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES and IA No. 9238/2025 - STAY APPLICATION

Date : 16-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) :

Mr. Atmaram Nadkarni, Sr. Adv.
Mr. Shekhar G. Devasa, Sr. Adv.
Mr. Manish Tiwari, Adv.
Ms. Thashmitha Muthanna, Adv.
Mr. Shashi Bhushan Nagar, Adv.
Mr. Vishwanath Chaturvedi, Adv.
M/s. Devasa & Co., AOR

For Respondent(s) :

Mr. Gaurav Agrawal, Sr. Adv.
Mr. Rohit Gupta, Adv.
Ms. Aakashii Lodha, AOR
Ms. Prashansa, Adv.
Mr. Aditya Sharan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The appeals are dismissed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR

(signed order is placed on the file)